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28 MAY 2019

The High Court of Kerala

Kochi: 682 031
Dated: 25.5.2019**Proceedings**

High Court establishment-Transfer and posting of Section Officers / Court Officers, High Court- orders issued.

Read: High Court proceedings No.A5-91535/2017 dated 24.5.2019.

Order No. A5-31296/2018

I. Pursuant to the High Court proceedings read above, the following Officers are posted to the Sections mentioned against their names:

Sl.No.	Name & Designation	Section
1	Sri.Ranjith M.K., Section Officer / Court Officer	G(Accounts-III)
2	Smt.Maya Mary Kuriakose, Section Officer / Court Officer	G(Accounts-II)

II. The undermentioned Officer is transferred and posted to the Section mentioned against her name:

Sl.No	Name & Designation	From	To
3	Smt.Rekha Joseph P., Section Officer / Court Officer	G(Accounts-II)	Finance Wing

The above transfers / posting will come into force with immediate effect.

(By Order)


 K. Haripal
 Registrar General

To

- The persons concerned.
- The Joint Registrars concerned.
- The Finance Officer, High Court.
- The Deputy Registrars concerned.
- The Assistant Registrars concerned.
- The Section Heads concerned.
- The Confidential Assistants to the Registrars and
the Additional Registrar(General Administration), High Court.
- ✓ The IT Section, High Court (For publishing in the High Court Website)
- The Administrative Records Section, High Court
- The File/Stock File